

**Appendix Table III.3: State-wise Sanctions and Disbursements
under Rural Infrastructure Development Fund (RIDF)**
(As on March 31, 2001)

Sr. No.	State	RIDF-I		RIDF-II		RIDF-III		RIDF-IV		RIDF-V		RIDF-VI (P)	
		Sanctions	Disbursement	Sanctions	Disbursement	Sanctions	Disbursement	Sanctions	Disbursement	Sanctions	Disbursement	Sanctions	Disbursement
1	Andhra Pradesh	227	214	334	276	275	187	305	154	383	99	574	1
2	Arunachal Pradesh	-	-	-	-	-	-	-	-	25	12	89	1
3	Assam	-	-	63	61	16	13	65	11	196	84	50	1
4	Bihar	22	13	-	-	62	5	119	-	101	-	44	1
5	Goa	7	7	-	-	-	-	9	8	-	-	19	1
6	Gujarat	151	145	130	108	161	126	136	63	254	106	555	1
7	Haryana	27	19	61	50	75	54	102	29	99	30	67	1
8	Himachal Pradesh	14	14	53	51	50	42	89	56	113	46	135	1
9	Jammu & Kashmir	6	6	8	1	36	16	106	49	111	38	162	1
10	Karnataka	173	157	172	158	172	142	179	108	176	44	303	1
11	Kerala	96	86	88	67	91	49	65	25	128	38	186	1
12	Madhya Pradesh	229	199	208	145	249	132	243	51	263	40	344	1
13	Maharashtra	187	170	232	203	254	227	302	188	350	192	439	1
14	Manipur	2	1	-	-	-	-	-	-	-	-	8	1
15	Meghalaya	3	3	-	-	8	5	9	5	35	11	30	1
16	Mizoram	2	2	-	-	-	-	-	-	54	21	4	1
17	Nagaland	1	1	-	-	-	-	1	-	17	10	61	1
18	Orissa	170	162	130	107	163	103	163	69	135	38	107	1
19	Punjab	61	61	63	62	89	83	116	48	103	74	237	1
20	Rajasthan	124	117	152	123	163	116	153	17	200	68	254	1
21	Sikkim	-	-	-	-	-	-	21	17	9	2	5	1
22	Tamil Nadu	-	-	247	218	195	159	177	114	256	114	264	1
23	Tripura	-	-	-	-	-	-	22	9	45	2	35	1
24	Uttar Pradesh	296	282	492	328	433	286	526	258	366	63	248	1
25	West Bengal	103	82	159	134	174	139	214	103	222	57	413	1
All India		1,899	1,742	2,589	2,092	2,665	1,885	3,120	1,382	3,639	1,189	4,633	9

P Provisional - Nil

Note : Sanctions and Disbursements for the three newly created states of Chhattishgarh, Jharkhand and Uttaranchal are not available separately from Madhya Pradesh, Bihar and Uttar Pradesh, respectively.
Source : NABARD